Shri S. N. Goel, Shri D. K. Das and Shri S. C. Dua.

SHRI BAL RAJ MADHOK : It is entirely packed with their own men, that is my challenge.

श्री कंवर लाल गुप्त : ये सारे कांग्रेसी भरतो हैं, जो इन के पिट्ठू हैं ।

MR. SPEAKER : Who are the three from Delhi Administration ?

SHRI M. S. GURUPADASWAMY : Shri S. N. Goel, Secretary, Planning, Delhi Administration, Delhi; Shri D. K. Das, Chief Controller of Rationing, Delhi Administration, Delhi, and Shri S. C. Dua, Registrar of Co-operative Societies, Delhi.

SHRI BAL RAJ MADHOK : They are there in their official capacity.

SHRI M. S. GURUPADASWAMY : May I add that we have requested the Delhi Administration to nominate one member to fill up one vacancy which we have got, and they suggested the name of a Member of Parliament, Dr. Mahavir of the Rajya Sabha ? We wrote to him, but he declined. It was a suggestion made by the Delhi authorities. Now they have suggested another name, Mr. Khanna. We want to nominate somebody suggested by them. It is under consideration.

SHRI BAL RAJ MADHOK : What about the operational cost ? What is its percentage to the total turnover ? And about the officials there ?

SHRI M. S. GURUPADASWAMY : The hon. member has got a misconception about the operational cost. He said it was about 5 per cent. It is not correct. It is only 2.10 per cent, and we want to reduce it further.

MR. SPEAKER : On one question we have taken half an hour. Now we will go to the next question.

श्री प्रेम चन्द वर्मा : अध्यक्ष महोदय, एक सवाल मुझे करने दीजिए ।

MR. SPEAKER : Mr. Yadav got up, the other gentleman got up, I did not give them a chance.

श्री प्रेम चन्द वर्मा : आपने बलराज मधोक को चार क्वेश्चन करने दिए, मुझे भी एक सवाल करने दीजिए । अध्यक्ष महोदय, कल भी इस बात पर झगड़ा हुआ था, ये लोग शोर मचाते हैं, इस लिए उन को मौका देते हैं ।

MR. SPEAKER : You tell your Ministers. I will not give you. You will not get a chance this way. You will not catch my eye at all.

श्री प्रेम चन्द वर्मा : आप इस तरह से डिस्क्रीमिनेशन करते हैं ।

MR. SPEAKER : You will have to go out if you misbehave like this.

CATTLE INSURANCE SCHEME

*243. SHRI YASHPAL SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Cattle Insurance Scheme has been finalised and if so, the details thereof;

(b) whether the scheme has been implemented by all the States in the country;

(c) if not, the names of the States where this scheme has not yet been enforced; and

(d) the steps taken by Government to get the scheme enforced in all the States in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The details of the Cattle Insurance Scheme have not yet been finalized.

(b) to (d). It is proposed to introduce Cattle Insurance Scheme on a Pilot basis in selected areas of the States of Madras, Andhra Pradesh, Haryana, Uttar Pradesh and Rajasthan during the Fourth Five Year Plan period, after the results of the feasibility studies including mortality surveys currently in progress in these States become available.

श्री यशपाल सिंह : अध्यक्ष महोदय, कृषि मन्त्रालय पहले ही बहुत ओवर-लोडेड है, उस के पास बहुत ज्यादा काम है तथा कृषि मन्त्रालय को यह गौरव भी प्राप्त है कि उन्होंने खाद्य समस्या का हल ढूंढ कर निकाला है, कम से कम हिन्दुस्तान को उस से राहत मिली है । इस लिए यह महकमा क्यों न वित्त मन्त्रालय को

सौंप दिया जाय, जिससे कि काम भी जल्दी हो और कृषि मन्त्रालय पर बोझ भी कम हो ?

SHRI ANNASAHIB SHINDE: It is true that this cattle insurance scheme has been referred to a number of times on previous occasions. As is well-known to this House the development of cattle is a State subject and as far as the introduction of cattle insurance scheme is concerned, no Central legislation is necessary. We have been trying to persuade the State Governments to undertake the insurance of cattle in their own States.

As far as advice to the States from the Centre is concerned, we have circulated a pilot scheme for the States, and feasibility studies and studies relating to mortality rates, etc. are being carried on in the State mentioned by the hon. Member.

श्री यशपाल सिंह: एग्रीकल्चर मिनिस्ट्री जोर नहीं डालेगी और स्टेट गवर्नमेंट भेजेगी नहीं और जब तक स्टेट गवर्नमेंट अपनी कन्सेन्ट नहीं भेजेगी, अपने आंकड़े नहीं भेजेगी तब तक सरकार कम से कम किसानों की ही एक कमेटी बनाकर उसे यह काम सौंपे क्योंकि देर करने से नुक्सान हो रहा है ?

SHRI ANNASAHIB SHINDE: It does not require the consent of the Centre at all to undertake this insurance activity if any State wants to undertake this activity.

SHRI INDER J. MALHOTRA: Like crop insurance cattle insurance also is very important. I would like to know, keeping in view the experiences which the Centre had regarding the implementation of the crop insurance scheme, what exactly has been done either to persuade or to bring round the States to give importance to this subject and try to implement the schemes expeditiously.

SHRI ANNASAHIB SHINDE: As I have already submitted, we have been trying to persuade the State Governments to undertake the schemes. During the last few years, 1966-67, 1967-68 and 1968-69 surveys were in operation in the States of Andhra Pradesh, Madras, Haryana and U.P. It is proposed to start similar surveys in selected areas in Rajasthan in 1969-70. As soon as the surveys are completed, it will be possible for the States to undertake the scheme in some of the areas.

SHRI R. K. AMIN: The hon. Minister said that the State Government are free to undertake such a scheme on the basis of the pilot survey. Has he got any scheme to give financial assistance to the States and what are the losses expected to be incurred on pilot surveys?

SHRI ANNASAHIB SHINDE: As far as the central assistance is concerned, we have accepted in principle that the administrative cost of the scheme will be borne by the Centre. The rest, *viz.*, veterinary aid, extension services to be organized under the veterinary department will have to be undertaken by the State Governments.

SHRI R. K. AMIN: What about the loss on pilot surveys?

SHRI ANNASAHIB SHINDE: Pilot surveys are still on. We have not reached any conclusion so far. After the surveys are completed, we shall be in a position to indicate.

SHRI K. NARAYANA RAO: Cattle is the intimate wealth of the farmer. There are a large number of farmers in the country who have only one pair of bullocks. If that is stolen or lost on account of death, he has to face a lot of difficulties. Now I take it from the hon. Minister that he is sympathetically inclined to help the farmers and his difficulty is the Constitution according to which it is a State subject. So far as cattle is concerned, it may be a State subject but so far as the insurance is concerned, it is a Central subject, and when it is a beneficial piece of legislation coming from the Government of India, I do not think that the State Governments will oppose any such measure. In view of this, will the hon. Minister reconsider and take initiative in the matter and bring out a legislation in the immediate future?

SHRI ANNASAHIB SHINDE: As far as the introduction of cattle insurance is concerned, the Centre does not at all come into the picture except by way of financial assistance. No central legislation is required to undertake this activity. The hon. Member is not right when he says that Central legislation is necessary to undertake cattle insurance by the States. As far as the scheme is concerned, we have already circulated the scheme and that covers the

important aspects which have been referred to by the hon Member, *viz.*, the mortality, death due to accident etc.

श्री जार्ज फरनेन्डीज : अध्यक्ष महोदय, पशुओं का बीमा तो जब सरकार उस की योजना लायेगी, तभी होगा लेकिन इस वक्त अकाल के कारण कच्छ में, जोकि गुजरात का एक हिस्सा है जिसका शायद इनको पता है या नहीं, और राजस्थान में बहुत बड़े पैमाने पर पशुओं की मृत्यु हो रही है और गुजरात सरकार के कई मन्त्रीगण बम्बई शहर में जाकर पशु बचाओ अभियान चला रहे हैं और वहां के उद्योगपतियों इत्यादि से मांग कर रहे हैं कि पशु बचाने के लिए हमें कुछ आर्थिक मदद करो। मैं अन्न मन्त्री से उत्तर चाहूंगा कि यह जो प्रश्न है कि एक तरफ कच्छ में पशुओं को मृत्यु हो रही है और दूसरी ओर छाड़बेट जहां की घास हिन्दुस्तान की सबसे अच्छी घास होती है, उसको इस बार कलेक्टर की ओर से काटने से मना कर दिया गया है तो क्या बम्बई शहर में चलाए गए अभियान को बन्द करके, छाड़बेट की घास तत्काल कच्छ के पशुओं को मिले, इसके बारे में आप कोई हुक्म निकालेंगे ?

SHRI ANNASAHIB SHINDE : I appreciate the concern of the hon. Member about the state of affairs among cattle in Kutch and Rajasthan, but how does it concern this question ?

श्री जार्ज फरनेन्डीज : अध्यक्ष महोदय, यह बहुत महत्व का प्रश्न है, सारे देश का प्रश्न है। कच्छ में हजारों की तादाद में पशुओं को मृत्यु हो रही है। छाड़बेट में घास पड़ी हुई है। ये छाड़बेट पाकिस्तान को देना भी चाहें लेकिन इस वक्त तो वह हमारे दाब में है और वहां पर घास खराब हो रही है, तो क्या सरकार का मन्त्रालय उस घास को लेने का प्रयत्न करेगा ?

MR. SPEAKER : This is cattle insurance; yours is a different question; that does not arise out of cattle insurance. I agree that yours is a very important question. I am sure the Ministers will take action; all your suggestions will be considered, but they are not to be asked as a supplementary to this question. Anyway you have brought this to their notice, the serious condition in Kutch. I am sure they will take action.

श्री रवि राय : जब वहां पर व्यापक रूप से पशु मर रहे हैं तब फिर बीमा भी कैसे हो पाएगा।

श्री जार्ज फरनेन्डीज : मेरा आपसे निवेदन है, आप उनसे कहिए।

MR. SPEAKER : I am telling them only.

श्री रणधीर सिंह : चूंकि मेरे दोस्तों ने खास तौर पर हरियाणा का जिक्र किया और गुजरात और हरियाणा में हिन्दुस्तान के मवेशियों की बेहतरीन नस्लें पाई जाती हैं, वहां पर इसी साल नहीं बल्कि कई सालों से फ्लड की बदौलत उनमें खास बीमारियां फैल जाती हैं जिसकी वजह से एक एक घर में दस-दस मवेशी मर जाते हैं। तो मैं जानना चाहता हूं कि इस तरह से जो करोड़ों रुपए के मवेशी फना हो जाते हैं, गवर्नमेंट की लापरवाही की बदौलत क्योंकि बीमारी का पता नहीं लगता है, उसकी प्रोटेक्शन के लिए क्या ऐसी कोई तजवीज है कि एक स्पेशल रिसर्च सेक्शन हिसार और दिल्ली में हो ताकि आइन्दा मवेशियों को मरने से बचाया जा सके ? साथ ही किसानों का करोड़ों रुपए की फसलों का नुक्सान हो जाता है और लाइव-स्टाक का हो जाता है, उसमें किसानों को रिहैबिलिटेट करने की कोई स्कीम आपके दिमाग में है ?

SHRI ANNASAHIB SHINDE ; I have already referred to the fact that some surveys are being conducted in the area of the hon. Member, namely, Haryana; deaths due to diseases, etc., are likely to be covered by this scheme when it comes to be implemented, but may I submit for the information of the hon. Member that because of the well-organised veterinary services in our country, the rate of mortality in the case of animals, especially of buffaloes, has gone down, and according to the recent census, the number of buffaloes in our country is increasing. So, we need not take a very alarming view of things.

श्री ओम प्रकाश त्यागी : मैं सरकार को धन्यवाद देता हूं कि उन्होंने इस प्रकार की स्कीम को चालू किया है परन्तु इस के साथ ही अगर उन पशुओं को रक्षा के विषय में गवर्नमेंट ने विचार नहीं किया तो इंश्योरेंस कम्पनियां चाहे स्टेट गवर्नमेंट चलाये चाहे सेंट्रल गवर्नमेंट चलाए वह पूर्णत: घाटे में चलेगी। क्या सरकार का ध्यान इस बात की ओर गया है कि भारतवर्ष में सब से अच्छी ब्रीड गाय और भैंसों की हरियाणा में है और यह कि बहुत बड़ी मात्रा में गाय और भैंस कलकत्ता और बम्बई यहां से जाती हैं और वहां की जलवायु अनुकूल न होने से वह केवल एक या दो बार ही दूध दे पाती है फिर उन के थनों में एक रोग हो जाता है जिससे कि दूध की जगह खून आना शुरू हो जाता है, वह बेकार हो जाती हैं। वहां के कसाई उन को ले लेते हैं। वह मांस के दृष्टिकोण से बेची जाती हैं जबकि और जगह वह 5-10 साल चल सकती हैं। देश के पशुधन में सब से अच्छी ब्रीड है हरियाणा की है और मैं जानना चाहता हूं कि उन की सुरक्षा के दृष्टिकोण से गवर्नमेंट ने क्या विचार किया है?

आज बहुत बड़ी तादाद में गायें पाकिस्तान को जा रही हैं, 200-200 और 400-400 की तादाद में वह पाकिस्तान को जा रही हैं।

MR. SPEAKER: It is not at all relevant to this question. This is about cattle insurance and you are talking about Pakistan, etc. It is not a debate on cattle. Please repeat only the question.

श्री ओम प्रकाश त्यागी : अध्यक्ष महोदय, अगर कोई जानवर खो गया तो इंश्योरेंस पे नहीं करेगा ....

अध्यक्ष महोदय: खाली सवाल करिए।

श्री ओम प्रकाश त्यागी : हरियाणा की जैसी गाय और भैंसों की बेस्ट ब्रीड है उस की सुरक्षा के लिए आप ने क्या कोई व्यवस्था की है?

SHRI ANNASAHIB SHINDE: Yes, Sir. Necessary steps are being taken for the development of cattle wealth in our country.

श्री कांबले : पशु बीमा योजना में कौन कौन से जानवर आते हैं? क्या उन में गाय, बैल, भैंस और बकरियां भी आती हैं?

MR. SPEAKER: Mr. Jha, you will have to get up like other members if you want to put a supplementary. You should not just put up your finger like that.

श्री शिवचन्द्र झा: फ्लड एफेक्टड ऐरिया में बाढ़ के कारण इस बार जो मोर्टेलिटी हुई और हर साल ही बाढ़ आती है और पशुओं की मृत्यु होती रहती है तो मैं सरकार से जानना चाहता हूं कि बाढ़ पीड़ित क्षेत्रों में सरकार के पास क्या कोई कैटिल इंश्योरेंस की स्कीम मौजूद है, यदि है, तो वह क्या है और अगर नहीं है तो क्या सरकार इस तरीक़े की कोई स्कीम बाढ़ग्रस्त क्षेत्रों के वास्ते बनाएगी?

SHRI ANNASAHIB SHINDE: At the moment, this scheme is not in operation in any part of the country. As I said, pilot schemes are proposed to be taken up in certain areas. After that, we may extend it to other areas.

श्री मणिभाई जे० पटेल : दुनिया के किन किन देशों में यह पशुओं का बीमा करने की योजना बनाई गई है और दूसरे देश के पशुधन में गाय कितनी है?

SHRI ANNASAHIB SHINDE: Mainly in Japan and in the Scandinavian countries, the scheme is operative on an extensive scale. In some other West European countries also, the cattle insurance schemes are in force.

SHRI MANIBHAI J. PATEL *rose*—

MR. SPEAKER: Only one question is allowed. You come to the House once in a blue moon and you want to put a second question. Only one question is allowed. A second question is not allowed in this House.